

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **19.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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|----------------------------|---|-----------------------|
| IA/MA/IBA/TCP/TCA/CP/CA No | : | CA/512/2019 |
| NAME OF PETITIONER | : | Ponny Retails Pvt Ltd |
| NAME OF RESPONDENT | : | ROC Chennai |
| SECTION | : | Sec.252 of CA 2013 |

ORDER

The Applicant is represented by Mr. D. Gopal, Advocate through video conferencing platform.

List this matter on **25.08.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)